

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4342  
ANSWERED ON:06.09.2012  
QUALITY NORMS FOR ROADS UNDER PMGSY  
Singh Shri Jagada Nand

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the quality norms have been fixed for constructed and under construction roads in various States of the country;
- (b) if so, the details thereof;
- (c) whether the rural link roads not certified for quality are placed under `U` category;
- (d) if so, the details thereof;
- (e) the number of roads in various States which have been placed under `U` category; and
- (f) the name of the authority accountable for the maintenance of these roads?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): Yes, Sir.

(b): Pradhan Mantri Gram Sadak Yojana (PMGSY) programme guidelines stipulate that the rural roads constructed under the programme are in accordance with the technical specifications and geometric design standards given in the Rural Roads Manual (IRC:SP20:2002) and also, where required, the Hill Road Manual (IRC:SP:48-1998).

(c)to(e): PMGSY guidelines stipulate that ensuring the quality of the road works is the responsibility of the State Governments. Any rural roads, including link roads, constructed under the programme that do not meet the quality requirements as laid down in the guidelines are placed under `Unsatisfactory` category indicated as `U`. The roads constructed under PMGSY are inspected by State Quality Monitors (SQMs) engaged by State Government. In addition, National Quality Monitors (NQMs) engaged by National Rural Roads Development Agency (NRRDA) are also deployed to inspect the quality of the road works under the programme on random basis. A statement containing details of rural roads including rural link roads placed under `U` category, based on random inspections conducted by the NQMs during the year 2011-12 and 2012-13 (up to August, 2012), is given at Annexure.

(f): PMGSY Guidelines stipulate that the responsibility of ensuring the quality of the roads constructed under the programme is the responsibility of the State Governments.